

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 362/TT/2014

Date: 6.5.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 500 MVA 400/220 kV spare transformer for Northern Region at Neemrana under Augmentation of Transformers in Northern region part-A of Northern region, for tariff block 2009-14 in Northern Region.

Sir,

Please refer to this Commission's order dated 24.12.2014 in the above said petition wherein you were directed to file certain information by 15.1.2015, and your letter dated 28.4.2015 seeking extension of time up to 15.5.2015. In this connection, I am directed to say that while your above request for extension up to 15.5.2015 has been acceded to, no further extension of time in this matter shall be granted.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)